

**HIGH COURT OF SIKKIM
GANGTOK**

No.V(13)/Confdl/HCS/ 12

Dated: 26/4/2024

NOTIFICATION

The existing clause 6A of the *Revised Guidelines for Judicial Officers Through Open Competitive Examination, 2023* shall be substituted with the following:-

“6A. The following documents may be accepted as proof of citizenship:-

1. Birth Certificate; or
2. Passport; or
3. Certificate of Identification (only in case of Sikkim subjects); or
4. Valid Voters' Identify Card issued by the Election Commission of India.”

This is in supersession to Notification No. **V(13)/Confdl/HCS/71** dated **20.03.2024**.

By Order,

sd/-
REGISTRAR
High Court of Sikkim